

ITEM NO.37

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).697/2026

K.S. RAJU LEGAL TRUST

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

IA No. 164866/2026 - PERMISSION TO APPEAR AND ARGUE IN PERSON

Date : 15-06-2026 This matter was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MRS. JUSTICE V. MOHANA

(PARTIAL COURT WORKING DAYS BENCH)

For Petitioner(s) : Petitioner-in-person

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

1. Permission to appear and argue in-person is granted.
2. Issue notice, returnable on 17.08.2026.

(ARJUN BISHT)
ASTT. REGISTRAR-cum-PS

(PREETHI DILEEP KUMAR)
ASSISTANT REGISTRAR